

Annexure – 7

Name of the corporate debtor: Apodis Hotels & Resorts Limited; Date of commencement of CIRP: 17.10.2023; List of creditors as on: 08.04.2024

List of operational creditors (Government dues)

(Amount in ₹)

| Sl.No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--|--------------------|---------------------------|-----------------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| | Department | Government | Date of receipt | Amount of claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Kurvarsinh B Gohil State tax officer 1, Office of Assistant commissioner of state tax unit 7, Ahmedabad | State Government | 27.10.2023 | ₹ 36,882.00 | ₹ 36,882.00 | Operational debt | ₹ 0.00 | 0 | NO | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| 2 | Employee Provident Fund Organisation Regional office Kandivali | State Government | 05.04.2024 | ₹ 30,20,978.00 | ₹ 30,20,978.00 | Operational debt | ₹ 0.00 | 0 | NO | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | As per Revised claim, the total amount of 3020978 is admitted |
| 3 | Deputy commissioner of income tax (TDS) Circle Mumbai | Central Government | 31.10.2023 | ₹ 20,640.00 | ₹ 20,640.00 | Operational debt | ₹ 0.00 | 0 | NO | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |
| | Total | | | ₹ 30,78,500.00 | ₹ 30,78,500.00 | | ₹ 0.00 | ₹ 0.00 | | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | |